

- (iv) Export of Turnkey Projects including export of plant & machinery.
- (v) Consultancy Export including export of technical services and training.
- (vi) Export of capital goods, components and raw materials on long term basis.

#### **Justice Chinnapam Reddy Commission**

6558. SHRI SUDHIR GIRI : Will the Minister of LAW AND JUSTICE be pleased to state :

- (a) whether the Government have set up Justice Chinnapam Reddy Commission;
- (b) if so, the details thereof;
- (c) whether the Government have received the recommendations on the above Commission;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) to (e) Information is being collected and will be laid on the Table of the House.

#### **State Election Commission**

6559. SHRI DILEEP SANGHANI :  
SHRI P.S. GADHAVI :

Will the Minister of LAW AND JUSTICE be pleased to state :

- (a) whether the Election Commission has approached the Government to change the name of the State Election Commission in order to avoid confusion and harassment to the public in view of the flooded of complaints to local election held throughout the country;
- (b) if so, the details thereof;
- (c) whether the Government have discussed the matter with the Election Commission to eliminate the present difficulties arising out of election at the municipal level; and
- (d) if so, the details thereof and the action proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP) : (a)

to (d) Yes, Sir. The Election Commission of India has suggested that the State Election Commissions be renamed as, for example, Delhi Election Commission, Kerala Election Commission, etc. or otherwise as deemed appropriate by the respective State Governments to remove the mix up of their roles with that of Election Commission of India. The Proposal is under consideration.

#### **Export of Silk and Carpets**

6560. DR. RAMKRISHANA KUSMARIA : Will the Minister of TEXTILES be pleased to state :

- (a) whether export of silk and carpet has fallen recently;
- (b) if so, the main reason for the same; and
- (c) the steps proposed to be taken by the Government to stop its further decline in future ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) and (b) There has not been a uniform trend of the exports of silk products of the country during the last three years. While the exports of silk products during the year 1994-95 increased as compared to 1993-94, the exports during the year 1995-96 declined in comparison to 1994-95. This was mainly due to changes in fashion and customers preferences in the International markets, fall/stagnation in the unit export price of silk goods in terms of US \$ and general recession in major markets like USA and Europe.

Similarly, the export of carpets and other floor coverings in dollar terms have declined during 1995-96 as compared to 1994-95 and the exports in 1996-97 have increased as compared to 1995-96. The decline in 1995-96 is mainly due to demand for low value carpets like Gaba and Nepali varieties, which fetches lower price in international market.

(c) In order to increase the exports of silk products, the Government is providing assistance to the Indian Silk Export Promotion Council for undertaking various export promotion activities such as participation in national and international fairs, publicity in foreign trade magazines, publication of magazine "Silk India" and colour forecast card for domestic silk manufacturers, dissemination of overseas trade information among exporters, etc. Besides, the Government has taken several measures to boost silk exports such as the facility of duty free import of raw material under the Advance Licensing Scheme, import of capital goods at concessional rate of duty for export products, etc.